

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 477 of 2019**

**IN THE MATTER OF:**

**B.E. Billimoria and Company Ltd.**

**...Appellant**

**Versus**

**Vikram Ispat Udyog**

**...Respondent**

**Present:**

**For Appellant: Mr. Dhaval Deshpande, Advocate**

**For Respondent: Mr. Iswar Mohapatra, Advocate**

**O R D E R**

**09.09.2019:** Due to paucity of time this matter could not be taken up. Post this appeal 'for admission (after notice)' on **17<sup>th</sup> October, 2019**.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

*sa/sk*